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WP-7660-2019

# IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

**BEFORE** 

### HON'BLE SHRI JUSTICE PRANAY VERMA ON THE 13<sup>th</sup> OF AUGUST, 2025

WRIT PETITION No. 7660 of 2019

ANIL @ SANTU Versus

#### THE STATE OF MADHYA PRADESH AND OTHERS

## Appearance:

Shri Jitendra Sharma - Advocate for the petitioner.

Shri Raghav Shrivastava appearing on behalf of Advocate General.

#### <u>ORDER</u>

Learned counsel for the petitioner submits that the petition has been rendered infructuous.

The same is accordingly dismissed as infructuous.

(PRANAY VERMA) JUDGE